

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4450**

TO BE ANSWERED ON THE 23RD MARCH, 2021/ CHAITRA 2, 1943 (SAKA)

MIGRATION FROM BORDER VILLAGES

**†4450. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRIMATI MALA RAJYA LAXMI SHAH:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken note of migration of people from the villages located along the borders in bordering States of the country;**
- (b) if so, the details thereof;**
- (c) the details of the migration that took place during the last twenty years from these States;**
- (d) whether the Government has taken any initiatives to rehabilitate these completely abandoned villages or to promote new settlements with the cooperation of the States in these areas;**
- (e) if so, the details thereof including Uttarakhand, State-wise; and**
- (f) the details of the funds spent by the Government, State-wise?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (c) : As per available information migration data is not compiled at village level.

(d) to (f) : Border Area Development Programme(BADP) is implemented as a Core Centrally Sponsored Scheme to provide essential infrastructure facilities, improved connectivity and sustainable livelihood opportunities to the people living in remote and inaccessible areas situated near the International Boundary. BADP aims to encourage people to stay on in the border areas.

Presently, this programme covers 16 States and 2 UTs having international land borders.

Under BADP, fund is provided to the State Governments/UTs, ordinarily to be used for meeting the critical gaps in basic infrastructure, which are not getting covered under any regular scheme of any development Ministry.

Details of funds allocated and released to States/UTs during the Financial Years 2017-18 to 2019-20 under BADP is Annexed.

Details of allocation and fund released during the last 3 years

(In Rupees Crore)

Sl. No.	Name of State	2017-18		2018-19		2019-20		Total	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Arunachal Pradesh	154.14	154.14	80.87	80.87	42.15	42.15	277.16	277.16
2	Assam	56.00	56.00	49.50	49.50	63.30	63.30	168.80	168.80
3	Bihar	46.00	46.00	32.20	32.20	51.09	51.09	129.29	129.29
4	Gujarat	31.72	31.72	56.23	56.23	14.00	14.00	101.95	101.95
5	Himachal Pradesh	35.00	35.00	25.95	25.95	27.50	27.50	88.45	88.45
6	UT of J&K + UT of Ladakh	198.89	198.89	84.00	84.00	114.37	114.37	397.26	397.26
7	Manipur	27.56	27.56	20.34	20.34	14.93	14.93	62.83	62.83
8	Meghalaya	36.56	36.56	22.69	22.69	45.39	45.39	104.64	104.64
9	Mizoram	46.00	46.00	32.20	32.20	55.93	55.93	134.13	134.13
10	Nagaland	40.04	40.04	33.96	33.96	24.84	24.84	98.84	98.84
11	Punjab	28.00	28.00	33.08	33.08	24.72	24.72	85.80	85.80
12	Rajasthan	116.00	116.00	81.20	81.20	38.53	38.53	235.73	235.73
13	Sikkim	28.01	28.01	27.50	27.50	53.00	53.00	108.51	108.51
14	Tripura	65.07	65.07	49.70	49.70	44.64	44.64	159.41	159.41
15	Uttar Pradesh	38.00	38.00	26.60	26.60	51.41	51.41	116.01	116.01
16	Uttarakhand	31.00	31.00	29.20	29.20	43.60	43.60	103.80	103.80
17	West Bengal	122.00	122.00	85.40	85.40	115.22	115.22	322.62	322.62
	Total	1100.00	1100.00	770.62	770.62	824.59	824.59	2695.21	2695.21
